

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

SUB: Adalat.AI Platform – Nomination of Twenty Six (26) Judicial Officers as Master Trainers to undergo two (02) days training programme on the Adalat.AI Platform, scheduled to be held on 05.09.2026 & 06.09.2026 at Andhra Pradesh Judicial Academy, Kaza, Mangalagiri, Guntur District - Relief Arrangements – Orders issued- Regarding

READ: 1. Letter Roc.No.2331/2024-CPS, dated 28.07.2026 of the Registrar (IT-cum-CPC) High Court of Andhra Pradesh.
2. Letter Roc.No.289/APJA/2026, dated 04.08.2026 from the FAC Director, APJA

ORDER ROC.NO.711/2026-B.SPL. DATED:14.08.2026

The High Court has made the following order:-

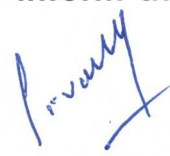
The following 26 Judicial Officers are nominated to undergo two (02) days training programme on the Adalat.AI Platform, scheduled to be held on 05.09.2026 & 06.09.2026 at Andhra Pradesh Judicial Academy, Kaza, Mangalagiri, Guntur District.

SL. NO.	DISTRICT	NAME & DESIGNATION OF THE OFFICERS
1.	Guntur	Smt.S.Jayalakshmi, X Additional District and Sessions Judge, Gurazala, Guntur District.
2.	Ananthapuramu	Sri R.Ashok Kumar, Civil Judge (Junior Division), Madakasira.
3.	Chittoor	Sri P.Varun Teja, Additional Civil Judge (Junior Division), Kuppam.
4.	Chittoor	Smt Areefa Shaik, Civil Judge (Senior Division), Punganur.
5.	East Godavari District	Smt Shaik Shireen, V Additional Civil Judge (Junior Division), Kakinada.
6.	East Godavari District	Smt A.Naga Malleswari, Principal Civil Judge (Junior Division)-cum-JMFC, Kakinada.
7.	Guntur	Sri J.Anjaiah, Special judicial Magistrate of First Class for Railways, Guntur.

8.	East Godavari District	Smt .Ganta Priyadarsini, XIV Additional District and Sessions Judge, Amalapuram, East Godavari District.
9.	Kadapa	Smt G.C.Asifa Sulthan, Additional Civil Judge (Senior Division) Kadapa.
10.	Kadapa	Sri S.Madhu Sudhan Rao, Civil Judge (Junior Division), Kamalapuram.
11.	Krishna	Sri Mohd.Rahamatulla, Principal Civil Judge (Junior Division)-cum-JMFC, Machilipatnam.
12.	Krishna	Smt Bullemma Gandipomu, Civil Judge (Junior Division), Muvva.
13..	Kurnool	Sri Palamangalam Vinodh, Principal Civil Judge (Junior Division), Dhone.
14.	Kurnool	Ms.V.Divya Civil Judge (Junior Division)-cum-JMFC, Nandikotkur.
15.	Nellore	Sri Sai Ram Potharlanka, Special JMFC (Mobile) PCR Act-cum-VI Additional Civil Judge (Junior Division), Nellore.
16.	Nellore	Smt L.Sarada Reddy, II Additional Civil Judge (Junior Division)-cum-II Additional JMFC, Nellore.
17.	Prakasam	Sri J.Kishore Kumar, Principal Civil Judge (Junior Division), Markapur Prakasam District.
18.	Prakasam	Ms.V.Navyashri, III Additional Civil Judge (Junior Division), ongole.
19.	Srikakulam	Ms.Vasupalli Sahithi, Judicial Magistrate of First Class, Special Mobile court, Srikakulam.
20.	Srikakulam	Sri K.Anurag Principal Civil Judge (Junior Division), Srikakulam.

21.	Visakhapatnam	Smt P.Swathi Bhavani, I Additional Civil Judge (Junior Division), Bheemunipatnam, Visakhapatnam District.
22.	Visakhapatnam	Sri Rajarajeswari Tejaswi Kalahasthi, Special Judicial Magistrate of First class, Excise court, Visakhapatnam.
23.	Vizianagaram	Smt.Hema Sravanthi Janakiram, Principal Civil Judge (Junior Division), Bobbili.
24.	East Godavari	Smt L.Devi Ratna Kumari, Principal Civil Judge (Junior Division), Peddapuram, East Godavari District.
25.	West Godavari District	Sri G.Sreenivasa Reddy, Principal Civil Judge (Junior Division)-cum-JMFC, Palakole.
26.	West Godavari District	Smt E.Annamani, Judicial Magistrate of First Class, Jangareddigudem.

All the Units Heads are requested to make necessary incharge arrangements to the nominated Judicial Officers and inform the same the High Court.


REGISTRAR (VIGILANCE)

To

1. The officers and incharges concerned (along with enclosures).
2. The Registrar General, High Court of Andhra Pradesh (for information).
3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to upload the same in the High court's website).
4. The Principal District Judges,
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram,
Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam
at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at
Eluru.
5. The I Additional District Judges,
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram,
Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam

at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.

6. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
7. The Additonal Director, A.P. Judicial Academy, Mangalagiri, Guntur District.
8. The District Treasury Officers,

Ananthapuramu, Chittoor, Krishna, Guntur, Vizianagaram, Srikakulam, East Godavari District, west Godavari, Kadapa, Prakasam, Visakhapatnam, Nellore, Kurnool. (with a request to inform the same to concerned Sub Treasury Officers)